## NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

**C. P. NO**. 120(ND)15 CA. NO.

CORAM:

PRESENT: SH. R.VARDHARAJAN

HON'BLE MEMBER (J)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.08.2016

NAME OF THE COMPANY: M/s. Ramavatar Jindal V/s. M/s. Anghalia Housing Pvt. Ltd.

**SECTION OF THE COMPANIES ACT: 397/398** 

S.NC	. NAME	DESIGNATION	REPRESENTATION	SIGNATURE
١.	Maurymi Bhattachar	CMD	Respondent Co	lahale)
2.	Soutosh	Giri Adv	Respondent	Toller

## ORDER

Matter has been received on transfer from the Principal Bench.

- 2. The respondents pray for some more time to file their reply. Let the same be filed before the next date of hearing.
- 3. The Petitioner is also directed to file the original documents. It is submitted by the ld. Counsel for the petitioner that the same had been sent for forensic analysis, report of which has now been received by the Police Station to be filed in the court vested with jurisdiction. He shall take steps to place the same on record.

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